

[Shri Vidya Charan Shukla]

G.S.R. 2231 in Gazette of India dated the 20th September, 1969.

- (9) The Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1969, published in Notification No. G.S.R. 2327 in Gazette of India dated the 4th October, 1969.
- (10) The Indian Police Service (Appointment by Promotion) Third Amendment Regulations, 1969, published in Notification No. G.S.R. 2328 in Gazette of India dated the 4th October, 1969.
- (11) The Indian Forest Service (Cadre) Amendment Rules, 1969, published in Notification No. G.S.R. 2440 in Gazette of India dated the 25th October, 1969.
- (12) The Indian Forest Service (Regulation of Seniority) Second Amendment Rules, 1969, published in Notification No. G.S.R. 2474 in Gazette of India dated the 1st November, 1969. [Placed in Library. See No. LT—2014/69.]

**Indian Telegraph (Fourteenth Amendment) Rules**

SHRI SHER SINGH : I beg to lay on the Table a copy of the Indian Telegraph (Fourteenth Amendment) Rules, 1969, published in Notification No. G.S.R. 2162 (English version) and G.S.R. 2163 (Hindi version) in Gazette of India dated the 21st August, 1969, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT—2015/69.]

**Annual Accounts of Employees' Provident Fund Organisation etc.**

SHRI SHER SINGH : On behalf of Shri S. C. Jamir,

I beg to lay on the Table—

- (1) A statement on the action taken or proposed to be taken on the Recommendation (No. 132) concerning the Improvement of Conditions of Life and Work of Tenants, Sharecroppers and Similar Categories of Agricultural Workers adopted at the 52nd Session of the International

Labour Conference held at Geneva in June, 1968. [Placed in Library. See No. LT—2016/69]

- (2) A copy of the Annual Accounts of the Employees' Provident Fund Organisation, along with the Audit Report thereon for the year 1966-67. [Placed in Library. See No. LT—2017/69.]

**Annual Accounts of Kandla Port Trust and Mormugao Port Trust**

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : I beg to lay on the Table a copy each of the following papers under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :—

- (1) Annual Accounts of the Kandla Port Trust for the year 1967-68 and the Audit Report thereon.
- (2) Annual Accounts of the Mormugao Port Trust for the year 1967-68 and the Audit Report thereon. [Placed in Library. See No. LT—2018/69.]

12.25 hrs.

**MESSAGE FROM RAJYA SABHA**

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Tuesday, the 18th November, 1969, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Bill, 1969. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion."

**MOTION**

"That this House concurs in the recommendation of the Lok Sabha that